NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.84(ND)/2011 RT NO.24/Chd/Pb/2016

Sh. Nirmal Singh Bajwa & Ors.

...Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present:

Mr. Gaurav Mankotia and Mr. Amit Vinayak, Advocates

for petitioners.

None for respondents.

The matter is adjourned to 23.05.2017 for arguments. To be listed

along with CP No. 65(ND)/2015 / RT No. 77/Chd/Pb/2016.

JJ/ – (Justice R.P. Nagrath) Member (Judicial)

May 01, 2017